(c) Some of such units whose supplies have been stopped sought for legal redressal is offered by coal companies.

## Awarding contracts without tenders

 $\dagger 1389.$  SHRI RK. MAHESHWARI: Will the Minister of COAL be pleased to state:

(a) whether Government's coal companies have a system of awarding contracts without tenders;

(b) if so, the extent to which officers of different levels have been authorised to do so;

(C) if so, whether complaints of bungling in such cases have ever been reported; and

(d) the outcomes thereof?

THE MINISTER OF COAL (SHRI KARIYA MUNDA): (a) and (b) In the Central Government Coal Companies, normally, no contracts are awarded without tenders except under exigencies of work within delegation of powers. The levels of authorised officers are as under:—

Coal India Limited (CIL)

Purchase contracts	Chairmar	I, CIL	Chairman-cum Managing Director of subsidiary companies	Director of subsidiary companies
Without calling for				
tenders				
a) Purchase of	Upto Rs.	3 (Three)	Upto Rs. 2 (two)	—
proprietary items from Original Equipment Manufacturers (OEM)	crores		crores	
b) Without tender	Upto Rs.	20 lakhs	Upto Rs. 20 lakhs	Upto Rs. 2
through negotiation	(reasons recorded)	to be	(reasons to be recorded)	lakhs (in emergency)

<sup>†</sup> Original notice of the question was received in Hindi.

[5 March, 2003]

RAJYA SABHA

Subsidiary companies also sub-delegate powers to their Chief General Manager (CGM)/General Managers (GMs) for smooth functioning considering the location etc. which varies from subsidiary to subsidiary and even amongst CGMs/GMs in the same subsidiary.

Further, contracts are awarded by subsidiaries of Coal India Limited in certain cases without tendering, details of which are given below:—

- Transportation contracts to ex-servicemen companies as per Memorandum of Understanding (MoU) signed by Coal India Limited (CIL) and DGR, Ministry of Defence.
- Security jobs to ex-servicemen companies approved by DGR.
- Transportation contracts to enlisted cooperatives sponsored by district administration in Bharat Coking Coal Limited (BCCL).
- In Eastern Coalfields Ltd. (ECL), coal and sand transportation upto a distance of 30 kms. is awarded on Schedule of Rate (SoR).

## Neyveli Lignite Corporation

Chairman-cum-Managing Director	Upto Rs. 50 lakhs.
Functional Director	Upto Rs. 5 lakhs.
Chief General Manager	Upto Rs. 2 lakhs per occasion and Upto Rs. 15 lakhs per annum.
General Manager	Upto Rs. 1 lakh per occasion and
	upto Rs. 10 lakhs per annum.

(c) No, Sir.

(d) Does not arise in view of answer given in part (c) above.

## **Coal production**

1390. SHRI SURESH PACHOURI: Will the Minister of COAL be pleased to state:

(a) the target set for production of coal during the Ninth Five Year Plan;